

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 14.09.2022

**Misc. Application No. 979 of 2022
And
Appeal No. 551 of 2022**

Pradeep Raniga

..... Appellant

Versus

Securities and Exchange Board of India

... Respondent

Mr. Vinay Chauhan, Advocate with Mr. Harish Khedkar, Advocate
i/b Vis Legis Law Practice for the Appellant.

Mr. Vyom Shah, Advocate with Mr. Mihir Mody, Mr. Mayur
Jaisingh, Advocates i/b. K Ashar & Co. for the Respondent.

ORDER :-

1. Connect with Appeal No. 442 of 2022 (Escorts Heart Institute and Research Centre Ltd. vs. SEBI) and list September 29, 2022. In the meanwhile, the respondent may file a reply. The stay application will be considered on the next date.

2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on

the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M. T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

14.09.2022
PTM